

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:294
ANSWERED ON:13.12.2012
ARTIFICIAL RECHARGE OF GROUND WATER IN HILLY STATES
Maharaj Shri Satpal

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Artificial Recharge of Ground Water Project is being implemented in the hilly States including Uttarakhand;
- (b) if so, the details thereof including the funds allocated and released under the programme during the last two years and the current year; and
- (c) the number of proposals received from these States and the number of them sanctioned, State-wise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c). A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 294 TO BE ANSWERED ON 13.12.2012 IN LOK SABHA REGARDING "ARTIFICIAL RECHARGE OF GROUND WATER IN HILLY STATES" ASKED BY SHRI SATPAL MAHARAJ, HON'BLE M.P.:

(a) Demonstrative projects on rainwater harvesting and artificial recharge to ground water were implemented in the country including the hilly States during the 9th and 11th Plans. During 9th Plan, projects were implemented in 8 hilly States, while during 11th plan, projects were implemented in 4 hilly States. One project was also implemented in Uttarakhand during the 9th Plan. However, there is no specific scheme on artificial recharge of groundwater.

(b) An amount of Rs.100 crore was allocated for demonstrative artificial recharge projects during the 11th Plan, out of which Rs.25.00 crore and Rs.39.74 crore were allocated for 2010-11 and 2011-12 respectively. An amount of Rs.103.87 lakh was released to Arunachal Pradesh during 2010-11. A sum of Rs.625.37 lakh was released to the four hilly States namely Arunachal Pradesh, Himachal Pradesh, Jammu & Kashmir and Nagaland during 2011-12. No fund has been earmarked for the demonstrative projects during the current year. However an amount of Rs.166.53 lakh was released during 2012-13, towards the second instalment of the amount sanctioned earlier. State-wise details of funds released during the last two years and current year are given in Annexure-I.

(c) The State-wise number of proposals for demonstrative projects received and sanctioned for the hilly States during the last two years is given in Annexure-II.